GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 308

TO BE ANSWERED ON 5TH DECEMBER, 2023

ASSISTANCE UNDER PM-KISAN SCHEME

308. SHRI ANTO ANTONY:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is giving financial assistance to farmers under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN);
- (b) if so, the details of such assistance given to the farmers under the scheme during the last five years, year-wise and State-wise;
- (c) whether the Government has noticed that nearly 2.40 lakhs farmers enrolled under the scheme are not getting the benefits of this scheme because they are unable to link Aadhaar Card with Bank Accounts;
- (d) if so, the details thereof and the steps taken by the Government to ensure that all members are getting the benefits under the scheme;
- (e) whether the Government has any proposal to withdraw the decision to link Aadhaar and Bank Accounts; and
- (f) if so, the steps taken by the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b) The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) is a Central Sector Scheme, being implemented w.e.f. 1st December, 2018. The Scheme aims at providing

financial assistance to all landholding farmer families across the country, subject to certain exclusion criteria, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. Under the Scheme, an amount of Rs. 6000/- per year is transferred in three installments each of Rs.2000/- directly into the Aadhaar seeded bank accounts of the farmers through DBT.

State-wise and year-wise details of the funds released under PM-KISAN are attached at Annexure.

(c) & (d) Under PM-KISAN, the condition of Aadhaar seeded bank account is mandatory from 13th instalment to ensure that benefits are transferred only to intended beneficiary's bank account. Further, transferring the benefits in the Aadhaar seeded bank accounts of beneficiaries has inherent advantage in their favor as in case of change of bank accounts, beneficiaries are not required to travel back to the Department to update the same. In order to saturate the Aadhaar seeding of the bank accounts, the beneficiaries are contacted by the State/UT Governments for completing their Aadhaar seeding with their active bank accounts. The Central Government also sends one to one messages to such farmers for taking necessary actions so that benefits can be transferred to them without any hassle.

In addition to the above, the Government of India has also on boarded India Post Payments Bank (IPPB) has also been on boarded to complete beneficiaries' Aadhaar seeding with bank accounts at their doorstep. Under the scheme, 100% benefits are being transferred to such beneficiaries in the Aadhaar seeding bank accounts from 13th instalment onwards.

It is worth to mention that no instalment of the farmers is withheld by the Government. Once the Aadhaar seeding is done by the beneficiaries, their all accrued benefits are reprocessed and benefits are transferred to them.

(e) & (f) There is no such proposal under consideration.

Annexure-1

Details of number of beneficiaries and amount released under PM-KISAN year-wise and state-wise (as on 22/11/2023)

		2018-19		2019-20		2020-21		2021-22		2022-23		2023-24	
SI. No.	States	No. of Beneficiaries	Amount Release	No. of Beneficiaries	Amount Release (In Rs. Crore)	No. of Beneficiaries	Amount Release (In Rs. Crore)						
1	Andaman and Nicobar Islands	9,932	2.02	16,408	9.98	16,324	9.73	16,270	9.54	14,992	8.56	13,160	3.40
2	Andhra Pradesh	32,82,718	663.37	49,88,519	2,710.38	49,45,891	2,865.02	46,18,979	2,907.30	47,83,549	2,959.81	43,51,698	1,884.82
3	Bihar	2,50,253	50.16	61,99,487	2,921.67	77,41,022	4,601.39	82,93,357	5,033.44	83,54,676	4,851.82	78,64,800	3,181.83
4	Chandigarh	48	0.01	448	0.27	432	0.25	397	0.24	367	0.20	134	0.03
5	Chhattisgarh	1,02,405	22.61	20,51,396	1,043.50	29,82,431	1,732.75	32,56,809	1,920.28	29,47,050	1,616.42	22,20,010	1,023.30
6	Delhi	-	-	13,131	7.32	14,436	8.53	15,041	9.16	14,976	8.44	13,467	4.72
7	Goa	2,409	0.49	8,600	4.31	9,630	5.57	9,451	5.73	9,118	4.74	6,080	2.56
8	Gujarat	28,06,803	572.01	51,15,505	2,884.98	56,67,576	3,380.65	58,84,358	3,599.52	59,62,338	3,167.84	48,49,357	1,998.57
9	Haryana	9,58,226	193.31	16,40,589	912.82	18,77,565	1,152.14	18,85,868	1,146.42	18,62,403	986.20	16,19,188	664.69
10	Himachal Pradesh	4,53,087	91.41	8,80,378	525.36	9,18,666	549.42	9,51,392	570.12	9,46,579	469.83	7,87,961	344.44
11	Jammu and Kashmir	4,42,014	91.57	9,60,423	567.28	11,18,238	690.87	11,19,301	665.09	11,07,122	528.45	7,78,687	355.58
12	Jharkhand	5,23,296	112.77	14,26,441	565.32	23,82,908	1,404.18	17,85,203	1,125.77	22,61,579	1,327.11	15,74,423	695.34
13	Karnataka	19,819	3.97	50,66,814	2,789.78	53,84,847	3,158.72	53,10,993	2,872.39	51,89,062	3,414.03	50,58,368	1,975.20
14	Kerala	9,37,390	191.60	28,82,015	1,938.28	34,85,898	2,114.33	35,58,117	2,186.05	34,97,757	1,598.63	26,18,263	1,213.80
15	Ladakh	6,952	1.43	13,817	8.80	17,031	9.29	17,578	11.02	17,673	10.38	16,574	6.71
16	LAKSHADWEEP	-	-	1,268	0.30	828	0.68	870	0.43	848	0.66	1,501	2.15
17	Madhya Pradesh	6,508	1.86	65,27,648	3,113.16	82,68,081	5,160.09	85,42,837	5,192.96	85,40,733	4,876.64	80,50,565	3,388.31
18	Maharashtra	21,37,814	436.82	91,18,775	4,898.91	1,08,13,395	6,671.90	1,05,37,185	6,431.63	1,04,51,308	5,655.85	92,50,164	3,850.28
19	Odisha	9,42,516	194.77	35,11,606	1,686.71	25,55,034	1,458.08	33,02,911	2,670.13	33,89,362	1,792.28	30,11,704	1,386.15
20	Puducherry	4,215	0.85	10,072	5.91	10,793	6.57	10,403	6.19	10,235	5.89	8,471	3.35
21	Punjab	11,78,679	236.27	23,09,636	1,262.72	19,09,414	1,177.22	17,75,399	1,055.79	17,07,679	691.22	9,33,701	330.41
22	Rajasthan	64,634	13.00	55,62,805	3,381.86	67,51,402	4,321.59	73,30,103	4,588.04	72,59,774	3,792.36	61,37,475	2,457.43
23	TAMIL NADU	21,10,166	432.26	36,83,268	2,130.86	44,56,160	2,593.18	37,82,018	2,279.45	32,29,940	1,574.45	22,36,176	934.57
24	Telangana	20,09,245	405.58	34,73,875	2,121.94	36,36,780	2,214.00	36,52,700	2,277.88	35,81,177	2,011.57	30,39,177	1,264.82
25	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	7,534	1.52	14,136	8.07	14,284	6.75	12,803	8.48	12,958	8.64	11,832	4.72
26	Uttar Pradesh	1,07,84,080	2,238.82	1,98,70,097	11,006.58	2,33,05,648	14,431.30	2,45,57,306	15,769.67	2,43,00,100	12,450.90	2,02,98,117	8,421.12
27	Uttarakhand	4,08,926	83.09	7,50,044	432.01	8,61,934	518.64	8,97,754	547.02	9,00,559	475.42	8,13,095	327.33
28	West Bengal	-	-	-	1	-	1	46,44,355	2,628.27	48,69,285	2,839.10	46,92,922	1,913.09
	Total (1)	2,94,49,669	6,042	8,60,97,201	46,939	9,91,46,648	60,243	10,57,69,758	65,518	10,52,23,199	57,127	9,02,57,070	37,639
NORTH	EAST STATES	-											
29	Arunachal Pradesh	1,722	0.36	62,172	29.43	92,187	56.77	93,588	56.68	95,095	53.06	73,592	29.01
30	Assam	5,74,538	231.09	11,53,790	1,395.69	9,02,519	944.79	16,79,341	926.47	10,28,127	560.57	12,49,230	750.66
31	Manipur	29,118	6.27	2,73,117	86.71	4,99,760	238.24	3,11,111	177.08	3,67,646	192.87	3,921	1.78
32	Meghalaya	3,816	1.86	49,116	43.39	95,472	107.30	1,96,119	115.61	56,079	18.57	63,631	46.34
33	Mizoram	22,230	5.42	67,676	38.95	1,46,078	83.59	1,06,000	64.47	88,121	45.80	67,868	33.89
34	Nagaland	30,363	6.46	1,88,786	91.16	1,97,781	121.96	1,99,854	122.64	1,97,090	103.42	1,48,094	61.07
35	Sikkim	-	-	6,002	1.53	8,450	5.13	10,196	6.58	11,702	8.57	15,566	9.55
36	Tripura	1,48,053	30.37	1,95,248	113.43	2,20,589	130.15	2,19,576	133.93	2,34,743	147.59	2,28,674	88.99
	Total (2)	8,09,840	282	19,95,907	1,800	21,62,836	1,688	28,15,785	1,603	20,78,603	1,130	18,50,576	1,021
	Grand Total (1+2)	3,02,59,509	6,323	8,80,93,108	48,739	10,13,09,484	61,931	10,85,85,543	67,121	10,73,01,802	58,258	9,21,07,646	38,660
